

In Person ①
Mr R.N. Mohanty - 2

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 783 1994

Sudanen Rath Applicant (s)

Versus
Union of India & Others Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1		REGISTER Registrar	J.L.O. of M.S.D. = 22 filed. H2
2	20.9.95	Call on 21.9.1995 for admission. MEMBER (ADMINISTRATIVE)	
3	21.9.95	Adjourned to 26.9.1995 at request. MEMBER (ADMINISTRATIVE)	For Registration.
4	27.9.95	<p>It was mentioned by Shri R.N. Mohanty, learned counsel for the petitioner that the main reliefs prayed for by him have already been granted to the applicant inasmuch as he has been reinstated in service upon a review of the case. To that extent, the petitioner no longer has any grievance in the matter. It was, however, mentioned that the petitioner has submitted a representation to the Director of Postal Services, Berhampur which remains undisposed.</p> <p>It is directed that the Director of Postal Services, Berhampur, shall</p>	<p>SD</p> <p>5.7.94</p> <p>DR</p> <p>Let the defects be removed before registration.</p> <p>Respondent 5.7.94</p> <p>SD (T)</p> <p>...</p>

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
..4 27.9.95		<p>dispose of the representation as per rules within 45 days from the date of receipt of a copy of these orders.</p> <p>Thus the application is disposed of. Heard Shri Ashok Mishra, learned Senior Standing Counsel.</p> <p>Send a copy of this order to the Director pa of Postal Services, Berhampur and a copy of the orders be made available to the petitioner's counsel.</p> <p style="text-align: right;">G/196.</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p style="text-align: right;">14.12.94 Order Dt 27.12.94</p> <p>Inform the applicant to remove the defect, put up on 23/12/94 for orders.</p> <p><i>Sr</i> Registration.</p> <p><u>Order Dt 23.12.94</u></p> <p>The application be Registered and defect be removed within one week. Put up on 3.1.95 for further orders.</p> <p><i>Sr</i> Registration.</p> <p><u>Order Dt. 3.1.95</u></p> <p>Defects xxx be removed within one week. Put up on 14.1.95 for further orders.</p> <p><i>Sr</i> REGISTRAR</p> <p>For Admissi - Feb. 10/1/95 - Deenah.</p>